

Scheme for Construction of Houses for Scheduled Castes and Scheduled Tribes.

7676. SHRI Y. ESWARA REDDY : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state -

(a) whether any such Scheme, as stated by Director of Social Welfare Department, Andhra Pradesh a few days back, comprising an estimated expenditure of ten crores of rupees and construction and handing over of 55,000 houses by the end of June 1972 to Scheduled Castes and Scheduled Tribes, was sent to the Centre by the Government of Andhra Pradesh for its approval and financial assistance ;

(b) if so, the Government's reaction thereto ; and

(c) the main features of the Scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. KAMASWAMY). (a) No, Sir The Government of Andhra Pradesh have, however, a scheme to provide 55,546 houses at a cost of Rs. 10 crores to Scheduled Castes/Tribes and Backward Classes with loan assistance from Life Insurance Corporation of India

(b) and (c) Does not arise.

Change of Green Belt into Residential Area

7677. SHRI LILADHAR KOTOKI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether 'Shastry Nagar' near Sarai Rohilla has been marked as Green Belt in the Master Plan of Delhi ;

(b) whether several representations made by the residents of Colony regarding the change of Green Belt into Residential area have been received ;

(c) whether Government have any plan to modify the Master Plan accordingly ; and

(d) if so, the time by which it would be carried out ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) Yes, Sir,

(b) Yes, Sir.

(c) No, Sir.

(d) Does not arise.

Proposal for Shifting the Allottees of D. D. A. Quarters at Jhill Mill Colony

7678. SHRI MOHANRAJ KALINGARAYAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government propose to shift the allottees of D. D A. quarters at Jhill Mil Colony, Delhi-Shahdara ;

(b) if so, the reasons therefor ; and

(c) whether the allottees would be provided alternative accommodation in lieu and if so, the place and time thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) No, Sir.

(b) and (c) Does not arise.

Institutions Imparting Regional Languages

7679. SHRI BISHWANATH JHUN-JHUNWALA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :